

Statement 9: Financing of Gross Fiscal Deficit – As Per cent to Total – 2006-07 (RE)

(Per cent)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	27.8	4.3	48.8	10.6	8.1	3.4	1.6	–	–	-4.2	-0.4	100.0
2. Bihar	28.7	-6.8	33.9	8.3	0.2	–	-5.7	–	–	-1.5	42.9	100.0
3. Chhattisgarh	-6.7	12.3	61.0	10.9	4.3	-18.3	17.5	1.8	1.1	-1.7	17.8	100.0
4. Goa	17.0	16.6	56.2	1.2	4.2	–	2.2	–	–	–	2.6	100.0
5. Gujarat	-5.9	3.4	94.4	-0.7	–	-5.7	–	–	–	–	-2.5	100.0
6. Haryana	-22.7	-7.4	156.3	20.7	68.0	-11.8	19.3	84.9	–	-4.8	-202.4	100.0
7. Jharkhand	4.8	-2.6	28.1	19.0	3.8	–	2.5	1.0	-0.3	35.6	8.2	100.0
8. Karnataka	-4.4	14.0	46.3	9.3	17.5	9.4	-12.8	-0.6	0.6	-0.6	21.1	100.0
9. Kerala	17.9	8.8	34.8	8.1	15.8	-0.4	1.0	4.7	3.0	-0.5	6.8	100.0
10. Madhya Pradesh	23.5	0.2	45.1	13.5	3.0	–	12.2	–	-0.9	-5.2	8.8	100.0
11. Maharashtra	8.1	1.9	56.6	1.0	4.6	11.8	9.0	-0.7	0.4	0.2	7.1	100.0
12. Orissa	-76.2	53.2	103.2	27.1	21.7	–	-0.1	-1.2	-0.8	–	-13.2	100.0
13. Punjab	16.2	-3.4	44.4	-4.6	13.8	4.6	3.9	3.8	-0.1	-4.3	25.7	100.0
14. Rajasthan	21.3	2.8	34.4	5.8	26.9	3.5	3.8	–	–	-5.9	7.4	100.0
15. Tamil Nadu	35.4	5.9	61.8	4.8	8.7	4.5	1.4	1.7	0.1	-44.0	19.9	100.0
16. Uttar Pradesh	29.3	-6.2	55.5	2.4	15.5	17.9	2.4	-13.5	–	-1.5	-1.7	100.0
17. West Bengal	18.2	-0.8	70.5	-0.1	2.7	-0.7	-3.8	1.6	0.3	-5.5	17.5	100.0
II. Special Category												
1. Arunachal Pradesh	10.0	19.9	–	20.4	19.4	-34.8	–	–	–	–	57.4	100.0
2. Assam	19.8	-6.9	17.4	2.7	11.4	–	–	–	–	–	57.7	100.0
3. Himachal Pradesh	49.8	8.0	76.2	22.1	29.4	–	–	–	–	-70.3	-15.3	100.0
4. Jammu and Kashmir	11.5	27.9	20.5	17.1	36.3	14.5	-19.9	2.2	–	-10.1	-0.2	100.0
5. Manipur	88.8	-104.3	106.3	1.9	8.3	–	-35.9	3.9	4.4	-0.1	28.5	100.0
6. Meghalaya	113.8	-18.6	60.5	29.1	56.4	–	31.8	19.3	-21.1	-14.9	-156.4	100.0
7. Mizoram	36.7	-2.8	11.1	13.4	36.6	-0.2	3.3	0.6	2.3	–	1.5	100.0
8. Nagaland	62.7	-5.0	3.8	7.8	-5.1	–	20.4	–	–	–	6.0	100.0
9. Sikkim	69.4	-2.4	16.5	6.5	11.3	–	–	–	–	-1.9	0.7	100.0
10. Tripura	3.2	-5.9	37.3	6.1	16.2	0.9	1.9	11.8	-2.8	-6.6	37.8	100.0
11. Uttarakhand	15.4	-0.4	30.9	7.1	-5.2	6.9	4.4	1.3	–	0.4	39.1	100.0
All States	16.8	1.8	51.5	5.6	9.6	4.2	1.6	–	0.3	-2.8	11.6	100.0
<i>Memo item:</i>												
1. NCT Delhi	–	–	-456.7	–	–	–	–	–	–	–	556.8	100.0
2. Puducherry	–	70.0	-0.6	–	–	–	–	–	–	–	30.6	100.0

'-': Nil/Negligible.

Note : 1. Same as in Appendix Table 19.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.